

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 24.06.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
	<u>EVIDNCE</u> 1) S.C. 136/2015 <u>ARGUMENTS</u> 2) CRL.A 38/2015 3) S.C. 260/2018 4) S.C. 160/2019 5) S.C. 195/2019 <u>OBJECTION</u> 6) Crl.Misc. 512/2020 7) Crl.Misc. 673/2020 8) Crl.Misc. 683/2020 <u>TO HEAR</u> 9) Crl.Misc. 463/2020 10)Crl.Misc. 480/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<u>TO HEAR</u> 1) Crl.Misc. 493/2020 2) Crl.Misc. 567/2020 <u>ORDER</u> 3) Crl.Misc. 236/2020 4) Crl.Misc. 452/2020 5) Crl.Misc. 499/2020 6) Crl.Misc. 502/2020 7) Crl.Misc. 527/2020 8) Crl.Misc. 592/2020 9) Crl.Misc. 641/2020 10)Crl.Misc. 646/2020

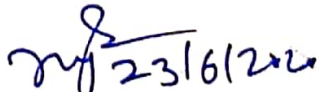


Prl. District & Sessions Judge
Bengaluru Rural District
Bengaluru

NOTE:- 1. Other cases listed on 24.06.2020 are posted to 03.07.2020 and 06.07.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020
issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 24-06-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1. R.A.17/2019 2. R.A.45/2019 3. R.A.47/2019</p> <p align="center"><u>ORDER</u></p> <p>4. R.A.66/2019</p> <p align="center"><u>JUDGMENT</u></p> <p>5. R.A.53/2019 6. R.A.157/2018</p>	<p align="center"><u>HEARING</u></p> <p>1. SC.239/2019 2. CRL.MISC.239/2020 3. CRL.MISC.497/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>4. CRL.A.41/2019 5. CRL.A.90/2019 6. CRL.MISC.530/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>FURTHER ARGUMENTS</u></p> <p>7. R.A.139/2018 8. R.A.142/2018 9. R.A.28/2019 10. R.A.83/2019 11. M.A.3/2019</p> <p align="center"><u>CLARIFICATION</u></p> <p>12. R.A.61/2019</p>	<p align="center"><u>FURTHER ARGUMENTS</u></p> <p>7. CRL.MISC.607/2020</p> <p align="center"><u>CLARIFICATION</u></p> <p>8. CRL.MISC.590/2020</p> <p align="center"><u>ORDER</u></p> <p>9. CRL.MISC.372/2020 10. CRL.MISC.628/2020 11. CRL.MISC.629/2020 12. CRL.MISC.635/2020</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. Other cases listed on 24-06-2020 are posted to 20-07-2020.
2. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:24/06/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u></p> <p>1) R.A. 110/2014 2) R.A. 111/2014 3) M.A. 41/2015 4) M.A. 42/2015 5) R.A. 109/2015 6) R.A. 141/2015 7) R.A 195/2017 8) S.C. 50/2007 9) S.C. 59/2013</p> <p><u>Judgment</u></p> <p>1) R.A. 42/2015</p>	<p><u>CRIMINAL ARGUMENTS</u></p> <p>1) S.C. 114/2013 2) S.C. 203/2013 3) Crl.Misc. 524/2020</p> <p><u>Objections</u></p> <p>1)Crl.Misc. 647/2020 2)Crl.Misc. 658/2020 3)Crl.Misc. 667/2020 4)Crl.Misc. 677/2020 5)Crl.Misc. 685/2020</p> <p><u>Order:</u></p> <p>1) S.C. 191/2015</p> <p><u>To Hear</u></p> <p>1) Crl.Misc. No. 632/2020</p>

Sd/-
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:28/5/2020 issued by Hon'ble High Court of Karnataka.